

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 34 of 2013 & IA-49 of 2013**

**Dated : 3<sup>rd</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Shivam Iron & Steel Company Ltd. & Anr. .... Appellant(s)**

**Versus**

**Damodar Valley Corporation & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Devashish Bharuka  
Mr. Ravi Bharuka  
Ms. Awantika Manohar**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo for R-1  
Mr. C.K. Rai for R-2**

**ORDER**

Post the matter for further hearing on **20.11.2013 at 2.30**

**p.m.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

mk/js